

O.A./509/88

(V)

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member

1/08/1988

Heard Mr. C.K. Thakkar and Mr. J.D. Ajmera
learned advocates for the applicant and respondents.
Pending admission, issue notices on the respondent
to be replied within a week. The case be adjourned
to 8th August, 1988 for admission.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera

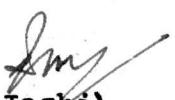
(2)

Coram: Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr.P.M. Joshi : Judicial Member

8/8/1988

Heard Mr.C.K.Thakkar and Mr.J.D.Ajmera learned advocates for the applicant and the respondents. Learned advocate for the petitioner states that he has ^{now} ~~no~~ cause left. With this order, the case is disposed of.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member